



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Notice

Reference No.:

Date:16/04/2003

Insurance Council

Insurance Councils>>Notice

16th April, 2003

In view of the vacancy caused by the retirement of Shri H.O. Sonig, Member (Life), IRDA, on 31st December, 2002, it has been decided in terms of section 64F of the Insurance Act, 1938 that Member Shri P.A. Balasubramanian, Member(Actuary) of IRDA shall act as the Chairman, till further notification/order, of the Life Insurance Council of the Insurance Association of India incorporated in terms of Section 64A of the Insurance Act, 1938.

(N. Rangachary)
Chairman